

**ADARSH GRAMIN SHIKSHAN SAMITI BARODA VAYA
SANTHAL DIST DAUSA PIN - 303507 RAJASTHAN**

Mail id :- sureshnabhawala@gmail.com

mob :- 9414688381

Q 1 Yes , leave the roaming for save the charge of coustomer

Q. 2 Yes, one could argue that the impact on revenue should be looked at in the context of the socio-economic benefits that such a regime would bring to the country. By facilitating communication between citizens, the HPR regime would play its role in fostering nation-wide mobility of individuals and social, cultural and educational integration. As roaming tariff merges with the home tariff regime, it will automatically move to the same competitive market .

Q 3 No , the cost of carriage i.e. carriage charge in case of incoming call to national out roamer would be recovered from the calling party except in case of call coming from outside the country. As a result, the issues of under-recovery of carriage cost in case of incoming call to national out roamer and thereby the possibility of service providers rebalancing the tariff to recover the cost would not **arise**.

Q 4 Yes , reason

Carriage Charge:

Incremental Cost for Roaming:

Origination Charge:

Termination Charge:

Q 5 Yes ,

Q 6 Yes

Q 7 Yes

Q 8 The growth of video calling is closely linked with the availability and affordability of „video enabled“ mobile handsets. Further, video calling has not picked up because not many people like to be on camera during telephonic conversations

Q 9 No

Q 10 A lot of people use the sms in roaming to save your money so the tariff for calls is also usefull for sms.

Q 11 Yes , because of use the stv the customer use your phone as a home service area in roaming.

Q 12 No

Q 13 There is no such issue for considerd.